

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

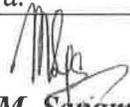
Dated Shillong, the 10th March, 2026

NO. LJ (B).3/2021/Pt/47 - In exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following Officers to be the Sector Magistrates in connection with the forthcoming General Election to the Garo Hills Autonomous District Council (GHADC), 2026 within North Garo Hills District :-

SECTOR MAGISTRATES :-

SL. NO.	Names of Officers and Designation
1.	Shri Janseng C. Momin, District Statistical Officer, North Garo Hills, Resubelpara.
2.	Smti Norimchi A. Sangma, District Social Welfare Officer, North Garo Hills, Resubelpara.
3.	Shri Giles D. Shira, Superintendent of Fisheries, North Garo Hills District.
4.	Shri Harekrishna Barman, District Handloom Officer, Dilma, North Garo Hills District.
5.	Shri Vasant R. Marak, Asstt. Director of Agriculture, State Seed Farm, Sambrak.
6.	Shri Quill K Sangma, Asstt. Director of Agriculture, State Seed Farm, Sambrak.
7.	Shri Ricku A Sangma, Asstt. Executive Engineer, PWD (R) Kharkutta Division.
8.	Shri Brighterham K. Sangma, Research Officer (Planning), North Garo Hills, Resubelpara.
9.	Shri Bickyforth R. Marak, Fishery Officer, Gangdubi, North Garo Hills.
10.	Shri Kishore Hajong, Asstt. Executive Engineer, PWD (R), Resubelpara Division.
11.	Smti Kajorie D Sangma, Asstt. Employment Officer, North Garo Hills, Resubelpara.
12.	Smti Trida J.B. Sangma, Tourist Officer, North Garo Hills, Resubelpara.
13.	Smti Salma G. Momin, Asstt. Director of Horticulture, Resubelpara, North Garo Hills.
14.	Shri Victor C. Momin, Asstt. Research Officer (Planning), North Garo Hills, Resubelpara.
15.	Shri Ryan G. Momin, Sub-Divisional Officer, PHE, Kharkutta, Division.
16.	Dr. Bontina G. Momin, Extension Officer, Vety., Kharkutta C&RD Block.
17.	Shri Bryan Tengsrang Ch. Marak, Inspector of Labour, North Garo Hills District, Resubelpara.
18.	Shri Paul R. Marak, Inspector of Labour, North Garo Hills District, Resubelpara.
19.	Shri Hitler R. Sangma, Asstt. Soil & Water Conservation Officer, North Garo Hills, Resubelpara.
20.	Shri Jeffrey DenzilK. Marak, Asstt. Soil & Water Conservation Officer, North Garo Hills, Resubelpara.
21.	Shri Dyan Moses D. Sangma, Border Areas Development Officer, North Garo Hills, Resubelpara.
22.	Shri Tengchrang G. Momin, Sub-Divisional Officer, PHE, Mendipathar, Division.
23.	Shri Nethaji R. Marak,

	Functional Manager, DCIC, North Garo Hills District.
24.	Shri Arthivan D. Shira, Functional Manager, DCIC, North Garo Hills District.
25.	Shri Manjit Areng, Industrial Promotion Officer, DCIC, North Garo Hills District.
26.	Shri Salchugra C. Momin, Asstt. Executive Engineer, PWD (R), Dainadubi Division.
27.	Smti Suksangme Sangma, Sub-Divisional Officer (TC), PHE, Resubelpara, North Garo Hills.
28.	Dr. Lucky Julis J Sangma, Extension Officer (Vety), Bajengdoba C&RD Block.
29.	Smti Julia Bilchame Ch. Marak, Assistant Engineer, Urban Affairs, North Garo Hills, Resubelpara.
30.	Smti Tama Sara A. Momin, Asstt. Executive Engineer, PWD (R), Bajengdoba Division.
31.	Smti Jakrime Ch. Momin, Horticulture Development Officer, Resubelpara, North Garo Hills.
32.	Shri Mongseng N. Sangma, Horticulture Development Officer, Kharkutta C&RD Block.
33.	Shri Chakchik A. Sangma, Horticulture Development Officer, Resubelpara C&RD Block.
34.	Smti Manisha Ch. Momin, Agriculture Development Officer, Resubelpara, North Garo Hills District.
35.	Smti Sengmitchi D. Sangma, Agriculture Development Officer, Bajengdoba, North Garo Hills District.
36.	Shri Achilles Tangrik D. Shira, Child Development Project Officer, Resubelpara ICDS Project.
37.	Shri Arnold S. Sangma, Assistant Engineer, Bajengdoba C&RD Block.
38.	Shri Dimrim Banang K. Sangma, Assistant Engineer, Resubelpara C&RD Block.
39.	Shri Luke Ryan A. Sangma, Child Development Project Officer, Kharkutta ICDS Project.
40.	Shri Macdud Marak, Inspector of Legal Metrology, North Garo Hills, Resubelpara.


(M.M. Sangma),

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

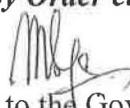
Memo NO. LJ (B) 3/2021/Pt/47-A,

Dated Shillong, the 10th March, 2026

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, North Garo Hills, Resubelpara with reference to letter No. NGH/ELE.157/GHADDC/2025/72, dt. 16.2.26.
4. District Council Affairs Department with reference to No. DCA.12/2026/47, dt. 23.2.2026.
5. Personnel A.R (A) Department.
6. Election Department.
7. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
8. Director of Information and Public Relation, Meghalaya, Shillong
9. Office Copy.

By Order etc.,


Joint Secretary to the Govt. of Meghalaya
Law (B) Department.

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